

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 1657  
TO BE ANSWERED ON 28.11.2019**

**Financial Assistance to Sports Institutions**

**†1657. SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of financial assistance provided to various institutions engaged in promotion and development of sports in Gujarat during the last three years; and**
- (b) the details of targets set and achievements made in this regard during the above period?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
(SHRI KIREN RIJIJU)**

**(a) & (b) 'Sports' being a State subject, primary responsibility for promotion and development of sports is that of State/Union Territory Governments. Central Government supplements efforts of the State/UT Governments, under its various schemes.**

**Financial assistance has been given for bridging the gaps in infrastructure in Gujarat through one of the vertical namely 'Utilization and creation of Sports Infrastructure' of Khelo India scheme and details of assistance given are at Annexure-I.**

**The Ministry of Youth Affairs & Sports (MYAS) through Sports Authority of India (SAI) has also been implementing SAI Training Centre (STC) and Centre of Excellence (COE) Schemes to identify and nurture talented sportspersons in Gandhinagar (Gujarat). The details of the trainees trained during the last three years (2016-2019) at Regional Centre of SAI, Gandhinagar (Gujarat) are as under:**

<b>SN</b>	<b>Year</b>	<b>Residential Trainees</b>	<b>Non-Residential Trainees</b>	<b>Total Trainees</b>
<b>1</b>	<b>2016-17</b>	<b>306</b>	<b>11</b>	<b>317</b>
<b>2</b>	<b>2017-18</b>	<b>314</b>	<b>10</b>	<b>324</b>
<b>3</b>	<b>2018-19</b>	<b>303</b>	<b>4</b>	<b>307</b>

**The selected trainees are provided assistance in the form of expert coaches, sports equipment, boarding and lodging, sports kit, competition exposure, educational expenses, medical/ insurance and stipend as per the approved scheme norms.**

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**ANNEXURE**

**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 1657 for 28/11/2019 regarding Financial Assistance to Sports Institutions asked by Sh. SHRI MITESH RAMESHBHAI PATEL (BAKABHAI), Hon'ble MP.**

Infrastructure projects sanctioned under Khelo India scheme for Infrastructure development in the State of Gujarat in the last 3 years

(Rs. in Lakh)					
S. No.	Year	Name of Project	Date of Sanction	Amount Sanctioned	Amount Released Till Date
1.	2016-17	Construction of Synthetic Athletic Track at Naroda, District Ahmadabad.	20.03.2017	700.00	250.00
2.	2017-18	Laying of Hockey Turf Ground at Devgadh Bariya District Dahod.	28.07.2017	467.00	250.00
3.		Construction of multi-purpose indoor hall at Swarnim Gujarat Sports University premises at Valavav, District Vadodara,	08.12.2017	800.00	300.00
4.	2018-19	Construction of swimming pool at Swarnim Gujarat Sports University premises at Valavav, District Vadodara.	18.12.2018	500.00	300.00

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